

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/114/KOB/2024 in CP(IB)/6/KOB/2022
SECTION	SEC. 65 IBC
NAME OF PARTIES	N K KURIAN V/S K EASWARA PILLAI (RP) IN THE MATTER OF MANGOMEADOWS AGRICULTURAL PLEASURE LAND (P) LTD AND ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR
RESPONDENTS ADVOCATE/ PROFESSIONAL	K EASWARA PILLAI (RP)

**02 May 2024**

## O R D E R

### **IA(IBC)/114/KOB/2024 in CP(IB)/6/KOB/2022**

Learned Counsel, Mr. HariKumar G Nair appears physically on behalf of the Applicant. R1 is represented by Learned Counsel, Mr. Dhananjaya Sud along with Learned RP, Mr. K Easwara Pillai through virtual mode. Learned Counsel, Mr. Jolly John appears on behalf of R2.

Counsel for the Applicant submits that he has received the reply filed by the RP. He seeks time to file rejoinder to the reply. Time granted, let the same be done at least 2 days before the next date of hearing, after serving copy of the same on the other side.

List this matter for further consideration on **10.06.2024**.

### **IA(IBC)/115/KOB/2024 in CP(IB)/6/KOB/2022**

Learned Counsel, Mr. HariKumar G Nair appears physically on behalf of the Applicant. R1 is represented by Learned Counsel, Mr. Dhananjaya Sud along with Learned RP, Mr.

( 2 )

K Easwara Pillai through virtual mode. Learned Counsel, Mr. Jolly John appears on behalf of R2.

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**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**